

(a) whether the Government propose to create a building construction fund for labourers;

(b) if so, the details thereof; and

(c) the time by which it is likely to be operative?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No Sir.

(b) and (c). Do not arise.

[*English*]

### One Job Family Scheme

4485. SHRI M. KRISHNASWAMY: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government propose to implement the one job one family scheme;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) There is no such proposal at present.

(b) Does not arise.

(c) The Eighth Five Year Plan which will commence from 1st April, 1992 will have

employment as its central objective. The development strategy will be formulated keeping in view the goal of achieving near-full employment in a period of ten years. It would require creation of an average of 10 million additional employment opportunities every year through a higher rate of economic growth with an emphasis on sectors and activities with larger employment potential.

### Disinvestment of Public Sector Undertakings

4486. SHRI M. V. CHANDRASEKHARA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) the details of industries identified for disinvestment;

(b) the details of the profit and losses of these public sector Undertakings during each of the last three years;

(c) whether disinvestment plan is proposed to be restricted for sale of shares to public only; and

(d) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) and (b). Profit and losses for last three years of the public sector enterprises of which the Government have recently disinvested the Government held shares is given in the statement.

(c) and (d). Government proposes to disinvest part of its shares in some selected enterprises also in favour of the employees of the respective organisations. The details are yet to be worked out.

### STATEMENT

S. No.	Name of PSUs.	Net Profit		
		1990-91	1989-90	1988-89
1.	Steel Authority of India Ltd.	24469	19046	30240
2.	Hindustan Zinc Ltd.	8405	7049	2999